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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL::HYDERABAD BENCH::
AT HYDERABAD

O.A.No.803/92.

Date of Decision: 28-4-1993

Between:

1. S.Guruswamy
2. S.M.Shanmuga Sundaram
3. P.Ramanaiah
4. S.S.Kannan
5. R.R.Bankapur
6. V.D.Patil
7. S.K.Basheer Ahmed
8. Syed Hussain Peeran
9. V.S. Subba Rayudu
10. S.K.Jalal
11. D.B.Pujar
12. M.C.Raghu Ram
13. S.K.Ahmed Basha
14. V.Madhusudhana Rao
15. K.Sudhakar

..

Applicants

vs.

1. The Chief Personnel Officer,
South Central Railway,
Secunderabad.
2. Deputy Chief Mechanical Engineer,
South Central Railway,
Carriage Repair Workshop,
Tirupathi

..

Respondents

Counsel for the Applicants : Sri V.Krishna Rao, Advocate

Counsel for the Respondents : Sri N.R.Devaraj, Standing
Counsel for Railways.

CORAM:

HON'BLE MR. JUSTICE V.NEELADRI RAO, VICE CHAIRMAN

HON'BLE MR. P.T. THIRUVENGADAM, MEMBER (ADMN.)

J U D G M E N T

(as per Hon'ble Mr. P.T.Thiruvengadam, Member (Admn.))

This O.A. was filed by the applicants praying for a direction to the respondents to give proforma promotion with fixation

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of pay and arrears and other consequential benefits which are due to the applicants from the day they are due for promotion.

2. Similar O.A. has been filed by similarly situated applicants in O.A.No.807/92 which has been disposed of by this Tribunal on 28.4.1993 with the following directions:

"Para-16: The applicants 1 and 2 joined the Repair Workshop at Tirupathi on 28.9.1987 and the applicants 3 to 6 joined the said Workshop on 24.3.1986, 7.2.1986, 7.2.1986 and 24.3.1986 respectively. Sri A.Nagarajan, junior to the applicant was promoted to Grade-II on 30.8.1984 and later on he was promoted to Grade-I on 28.5.1986. The applicants 1 and 2 had to be given notional promotion in Grade-II and Grade-I on the same date i.e. 28.5.1986. The notional promotion in Grade-II in regard to the applicants 3 to 6 had to be given on 24.3.1986, 7.2.1986, 7.2.1986 and 24.3.1986 respectively and all of them had to be given notional promotion in Grade-I on 28.5.1986.

Para-17: In the result, the O.A. is dismissed in regard to the arrears of difference of pay and it is ordered in regard to the notional promotion as referred to above. No costs. "

3. Accordingly, this O.A. is disposed of on similar lines as under.

4. The applicants 1 to 10, 12, 14 and 15 had joined Carriage Repair Workshop, Tirupathi on 23.11.1987, 28.9.1987, 16.3.87 (applicants 3 to 10, 12, 14 & 15). Sri Abdul Waheb, junior to the applicants was promoted to Highly Skilled Grade-I on 23.12.1986. The above applicants had to be given notional and Grade-I promotion in Grade-II/with effect from the same date i.e. 4.8.86. The applicants 11 and 13 joined Repair Workshop, Tirupathi on 6.2.1986. Sri B.Abdul Waheb, junior to the said applicants was promoted to Highly

TYPED BY (2) COMPARED BY
CHECKED BY (3) APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND
THE HON'BLE MR. P. T. TIRUVENGALAYAN
BALASUBRAMANIAN : MEMBER (ALMN)

AND
THE HON'BLE MR. T. CHANDRASEKHAR
REDDY : MEMBER (JUL))

DATED: 28 - 4 - 1993

ORDER/JUDGMENT

R.P./ C.P/M.A.No.

in

O.A.No.

803/92

T.A.No.

(W.P.No)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions
Dismissed as withdrawn.

Dismissed

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

Central Administrative Tribunal
DESPATCH
25 MAY 1993 *Bm*

HYDERABAD BENCH.

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